

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32034/2024 BLAPL/10929/2024	SIDHU MELAKA VS STATE OF ODISHA	DEBASIS SARANGI VS	SESHKHAL /29 /2024 DIST.& SESSIONS JUDGE,RAYAGADA(D CT/0000051/2024
2	D-BLAPL/32237/2024 BLAPL/10930/2024	BALARAM MOHALIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SORO /794 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001206/2024
3	D-BLAPL/32379/2024 BLAPL/10931/2024	RAKESH(KARKHAL) VS STATE OF ODISHA	Devasis Mohanty VS	//0 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000075/2024
4	D-BLAPL/32392/2024 BLAPL/10932/2024	MANOJ SUTAR VS STATE OF ODISHA	PRATIK DASH VS	KALIMELA /168 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000423/2024
5	D-BLAPL/32432/2024 BLAPL/10933/2024	JYOTI RANJAN SAHOO VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /641 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001715/2024
6	D-BLAPL/29482/2024 BLAPL/10934/2024	TIMURU HANTAL @ DURLAV HANTAL @ DULLAB HANTAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /79 /2023 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000075/2023
7	D-BLAPL/29992/2024 BLAPL/10935/2024	KUNA @ MANAS KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TIHIDI /459 /2023 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra Spl/0000113/2023
8	D-BLAPL/30639/2024 BLAPL/10936/2024	RAGHU BEHERA@RAGHUA BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	CHANDANPUR /137 /2023 2ND A.D.J.,PURI(Puri) ST/0000048/2023
9	D-BLAPL/30788/2024 BLAPL/10937/2024	NANDA SURIYA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /35 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000042/2024
10	D-BLAPL/30562/2024 BLAPL/10938/2024	MAHESH SETH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	AINTHAPALI /557 /2019 AD-HOC A.D.J.(FTSC),SAMBALPUR(Samb ST/0000027/2020
11	D-BLAPL/31140/2024 BLAPL/10939/2024	BRAJABANDHU KALSAI@BRAJA KALSAI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /180 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000372/2024

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12	D-BLAPL/32213/2024 BLAPL/10940/2024	RAKESH NAIK @ RAKESH KUMAR NAIK @ RAKU NAIK VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /168 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/000029/2024
13	D-BLAPL/31616/2024 BLAPL/10941/2024	RAMESH VITTHAL JADAV VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /108 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000087/2024
14	D-BLAPL/32220/2024 BLAPL/10942/2024	KAMAL BADHWANI VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /172 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0000652/2024
15	D-BLAPL/31950/2024 BLAPL/10943/2024	DEBASISH SAHOO VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	KUNDHEIGOLA /200 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000391/2024
16	D-BLAPL/32457/2024 BLAPL/10944/2024	PABITRA PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000005/2024
17	D-BLAPL/31946/2024 BLAPL/10945/2024	ANUPAMA DAS VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	EOW,BHUBANESWAR /9 /2024 PRESIDING OFFICER,DESIGNATED CO CT/0000020/2024
18	D-BLAPL/30056/2024 BLAPL/10946/2024	SUMAN RANBIDA VS STATE OF ODISHA	ANSHUMAN NANDA VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
19	D-BLAPL/30557/2024 BLAPL/10947/2024	RAHIMA KHATUN@RAHIM KHATUN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000013/2024
20	D-BLAPL/30845/2024 BLAPL/10948/2024	NABA @ NABAKISHORE SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000036/2013
21	D-BLAPL/30600/2024 BLAPL/10949/2024	RAJESH DAS@RAJES DAS VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000011/2023
22	D-BLAPL/31414/2024 BLAPL/10950/2024	AJAYA RANJAN DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001769/2024
23	D-BLAPL/31853/2024	BABU MUKHI	BAISHNAB CHARAN PATRA	ANGUL TOWN /666 /2024

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	BLAPL/10951/2024	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001295/2024
24	D-BLAPL/31756/2024 BLAPL/10952/2024	KANDHA TAREI VS STATE OF ODISHA	PRATIK NAYAK VS	KHALLIKOTE /414 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024
25	D-BLAPL/32016/2024 BLAPL/10953/2024	KUSHADHAR NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 ADDL.SESIONS JUDGE,KARANJIA(Ma 2(A)CC/0000003/2024
26	D-BLAPL/29336/2024 BLAPL/10954/2024	RANJAN KUMAR MOHARANA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	TIHIDI /360 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000066/2024
27	D-BLAPL/30962/2024 BLAPL/10955/2024	SUDARSAN KARNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUBALAYA /191 /2024 S.D.J.M.,BIRAMA HARAJPUR(Sonepur) GR/0000591/2024
28	D-BLAPL/31062/2024 BLAPL/10956/2024	KARAN KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal 2(A)CC/0000043/2024
29	D-BLAPL/31436/2024 BLAPL/10957/2024	PRASHANT DIGAL @ PRASANTA DIGAL VS STATE OF ODISHA	GYANEDRA KUMAR TRIPATHY VS	PHULBANI SADAR /150 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000133/2024
30	D-BLAPL/32018/2024 BLAPL/10958/2024	SUSANTA SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	RAIRANGPUR (RURAL) /69 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000044/2023
31	D-BLAPL/32116/2024 BLAPL/10959/2024	SATIS PRAJAPATI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /572 /2023 A.D.J.,BARGARH(Bargarh) Spl/0000087/2023
32	D-BLAPL/32137/2024 BLAPL/10960/2024	ORFAN @ IRFAN KHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NIMAPADA /24 /2023 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000078/2023
33	D-BLAPL/32163/2024 BLAPL/10961/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /492 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000602/2024
34	D-BLAPL/32036/2024 BLAPL/10962/2024	RAJU@RAJU BAGRI VS	ALOK KUMAR KAR VS	PIPLI /275 /2023 J.M.F.C.,PIPLI(Puri)

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35	D-BLAPL/32166/2024 BLAPL/10963/2024	STATE OF ODISHA MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	GR/0000426/2023 MALKANGIRI /391 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000484/2024
36	D-BLAPL/32169/2024 BLAPL/10964/2024	RAGHUNATH MAHAKHUDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BANIGOCHA /36 /2024 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000144/2024
37	D-BLAPL/32048/2024 BLAPL/10965/2024	MEENAKA SURYAKUMAR@M.SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /29 /2024 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000051/2024
38	D-BLAPL/32234/2024 BLAPL/10966/2024	PRABHU RANJAN PANDA @ PRAVU RANJAN PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /290 /2024 J.M.F.C.,ODAGAON(Nayagarh) GR/0000473/2024
39	D-BLAPL/32106/2024 BLAPL/10967/2024	NABIN PURI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
40	D-BLAPL/32108/2024 BLAPL/10968/2024	JITU BARIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
41	D-BLAPL/32281/2024 BLAPL/10969/2024	LAXMIDHAR SAHOO @MANGULU VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /633 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000018/2024
42	D-BLAPL/32114/2024 BLAPL/10970/2024	SUSHMA KUMARI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /138 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000120/2024
43	D-BLAPL/32352/2024 BLAPL/10971/2024	PARAMANANDA DAS VS UNION OF INDIA (NCB)	RAKESH BEHERA VS	NCB BHUBANESWAR /9 /2024 ADDL.SESSION JUDGE-CUM-SPL.JUDGE Spl/0000009/2024
44	D-BLAPL/31153/2024 BLAPL/10972/2024	NARAYAN PRADHAN VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000076/2024
45	D-BLAPL/32592/2024 BLAPL/10973/2024	RAHUL NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000473/2024

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46	D-BLAPL/32319/2024 BLAPL/10974/2024	M. RAMESH @ MANNAVARAPU RAMESH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /72 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000133/2024
47	D-BLAPL/32370/2024 BLAPL/10975/2024	ADITYA PATNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT TOWN /214 /2022 S.D.J.M.,KORAPUT(Koraput) GR/0000610/2022
48	D-BLAPL/32394/2024 BLAPL/10976/2024	MANOJ SUTAR VS STATE OF ODISHA	PRATIK DASH VS	KALIMELA /151 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000382/2024
49	D-BLAPL/32242/2024 BLAPL/10977/2024	SIBA SANKAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /224 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000644/2024
50	D-BLAPL/32428/2024 BLAPL/10978/2024	SANTOSH@SANTOSH KUMAR MISHRA VS STATE OF ODISHA	SURYAKANTA DASH VS	BOIPARIGUDA /134 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000612/2024
51	D-BLAPL/32269/2024 BLAPL/10979/2024	KABULI SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /37 /2024 ADDL.SESIONS JUDGE,ATHAGARH(C) ST/0000095/2024
52	D-BLAPL/32835/2024 BLAPL/10980/2024	BIKASH HARIJAN VS STATE OF ODISHA	BASUDEV MISHRA VS	NABARANGAPUR TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000844/2024
53	D-BLAPL/32330/2024 BLAPL/10981/2024	LIPUN @ GURU SANKAR AMATYA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TIKABALI /107 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000344/2024
54	D-BLAPL/32387/2024 BLAPL/10982/2024	RAJU @ RAJU BAGRI VS STATE OF ODISHA	ALOK KUMAR KAR VS	PIPLI /286 /2023 J.M.F.C.,PIPLI(Puri) GR/0000441/2023
55	D-BLAPL/32437/2024 BLAPL/10983/2024	MUNTAJU KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	JHARSUGUDA /554 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002286/2024
56	D-BLAPL/32574/2024 BLAPL/10984/2024	KUSHA NAIK@KANHAR@KUSHA KANHAR VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /234 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000023/2022
57	D-BLAPL/32369/2024	TANKADHAR KALO	PABITRA KUMAR NAYAK	SONEPUR /289 /2024

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	BLAPL/10985/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000265/2024
58	D-BLAPL/32447/2024 BLAPL/10986/2024	DEBRATA GHADEI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KAKATAPUR /214 /2023 SPECIAL JUDGE, PURI(Puri) TR/0000002/2024
59	D-CMAPL/39856/2024 CMAPL/379/2024	HRUDANANDA NAIK VS CHAITANYA NAIK	ADV. VS	// () //
60	D-CMAPL/42525/2024 CMAPL/380/2024	RIPUKANTI SUNA VS MADHUSUDAN SUNA	ADV. VS	// () //
61	D-CMAPL/43613/2024 CMAPL/381/2024	BASANTA KUMAR BHOI VS STATE OF ODISHA	ADV. VS	// () //
62	D-CMAPL/43958/2024 CMAPL/382/2024	GOURI SANKAR ACHARYA VS BANABASI SEVA SAMITI,BALLIGUDA,	MANOJ KUMAR MOHANTY VS	// () //
63	D-CMP/43838/2024 CMP/1240/2024	RAHASMANI PADHI VS LAXMIKANTA KAR	DHARMENDRA SETHY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000027/2018
64	D-CMP/45554/2024 CMP/1241/2024	SHANKERLAL AGARWAL VS ARDHENDU SEKHAR RATHA	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000017/2005
65	D-CMP/44588/2024 CMP/1242/2024	AKAR SAHA @ AKATAR SAHA @ AKKUR SAHA VS MONIKA ROY	MAHESWAR MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000497/2012
66	D-CMP/42097/2024 CMP/1243/2024	BIBHAS KUMAR BHAGAT VS PURNIMA BHAGAT	ALOK KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC Os/0000003/2020
67	D-CMP/45614/2024 CMP/1244/2024	DASU SAHU VS JAGANNATH @ JAGA SAHU	DEBASIS TRIPATHY VS	// DISTRICT & SESSIONS JUDGE ,PHULBA CVREV/0000002/2020
68	D-CMP/45467/2024 CMP/1245/2024	JABEDA BIBI VS	MAHESWAR MOHANTY VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapu

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69	D-CMP/45194/2024 CMP/1246/2024	KASAR KHAN MONINGI SIVAJI VS MOHAMMED GAFFOR KHAN	MANORANJAN MISHRA VS	CS/0000656/2018 // DISTRICT & SESSIONS JUDGE,BERHAM CMA/0000016/2019
70	D-CONTC/42320/2024 CONTC/7528/2024	SANJAY MITTAL VS PRAVEEN GUPTA,G.M (ODISHA), S.B.I	ADV. VS	// () //
71	D-CONTC/42626/2024 CONTC/7529/2024	PRAMOD KUMAR SAHU VS SALINI PANDIT, IAS	SURENDRA KUMAR SAHOO VS	// () //
72	D-CONTC/43296/2024 CONTC/7530/2024	AJAYA KUMAR BEHERA VS MANAS RANJAN SWAIN,TAHASILDAR, BBSR	ADV VS	// () //
73	D-CONTC/43305/2024 CONTC/7531/2024	MAKAR KETAN SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// () //
74	D-CONTC/43670/2024 CONTC/7532/2024	SANKARSAN KHUNTIA VS DR. PRADIPTA KUMAR SENAPATI, VICE CHANCELLOR, BPUT	ADV. VS	// () //
75	D-CONTC/44100/2024 CONTC/7533/2024	SRINIBASH DAS VS VIR VIKRAM YADAV, IAS	SHASHI BHUSAN JENA VS	// () //
76	D-CONTC/44106/2024 CONTC/7534/2024	PRAFULLA CHANDRA RATH VS AKSHAY SUNIL AGRAWAL, COLLECTOR, NAYAGARH	ADV. VS	// () //
77	D-CONTC/44200/2024 CONTC/7535/2024	KISHORE CHANDRA SAHU VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION	ADV. VS	// () //
78	D-CONTC/44948/2024 CONTC/7536/2024	SASANKA SEKHAR SAMANTARAY VS SANTOSH KUMAR DASH,M.D, ODISHA STATE CO OPERATIVE MARKETING FEDERATION LTD.	ADV. VS	// () //
79	D-CONTC/45433/2024 CONTC/7537/2024	GADADHAR CHINDA VS PREM CHAND CHOUDHURY, DIRECTOR AGRICULTURE AND FOOD PRODUCTION	ADV VS	// () //

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80	D-CONTC/45474/2024 CONTC/7538/2024	BENUDHAR SAMAL VS SALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/45484/2024 CONTC/7539/2024	LAXMI PRIYA MISHRA VS SALINI PANDIT, COMMNR.-CUM-SECY, S AND ME DEPT.	ADV. VS	// 0 //
82	D-CONTC/45486/2024 CONTC/7540/2024	BIJAYA KUMAR DAKUA VS SALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
83	D-CONTC/45487/2024 CONTC/7541/2024	BHARAT CHARAN NAYAK VS SALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
84	D-CONTC/45490/2024 CONTC/7542/2024	SUDHIR KUMAR NAYAK VS SALINI PANDIT, COMMNR. CUM SECY., S AND ME	ADV. VS	// 0 //
85	D-CONTC/45492/2024 CONTC/7543/2024	BAILADU CHOWDHURY VS SALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
86	D-CONTC/45494/2024 CONTC/7544/2024	TAPAN KUMAR MOHANTY VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV. VS	// 0 //
87	D-CONTC/45747/2024 CONTC/7545/2024	MURALIDHAR BARIK VS SALINI PANDIT, I.A.S,	ADV. VS	// 0 //
88	D-CONTC/45749/2024 CONTC/7546/2024	RABINDRA NATH SETHI VS DR. NILAKANTHA MISHRA, DIRECTOR OF PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
89	D-CONTC/45794/2024 CONTC/7547/2024	TARUN KUMAR SAHU VS VINEET BHARDWAJ, STATE MISSION DIRECTOR CUM C.E.O. ODISHA,OLM	DEBENDRA KUMAR DHAR VS	// 0 //
90	D-CONTC/45631/2024 CONTC/7548/2024	PURNA CHANDRA BHAINSA VS GAURAV SHIVAJI ISALWAR, COLLECTOR-CUM- C.E.O, ZILLA PARISAD,BOLANGIR	ADV. VS	// 0 //
91	D-CONTC/45752/2024	SUBHANKAR DAS	ADV.	//

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	CONTC/7549/2024	VS PROF.SABITA ACHARYA, V.C, UTKAL UNIVERSITY	VS	() //
92	D-CONTC/45764/2024 CONTC/7550/2024	K.SRIDEVI VS SANJAY KUMAR SWAIN, REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR	ADV. VS	// ()
93	D-CONTC/45831/2024 CONTC/7551/2024	JAGATRAM SABAR VS SUCHITA PANI, C.D.M AND P.H.O,KALAHANDI	ADV. VS	// ()
94	D-CONTC/45833/2024 CONTC/7552/2024	SAROJ KUMAR PRADHAN VS SATYABRATA SAHU, I.A.S,	ADV. VS	// ()
95	D-CONTC/45846/2024 CONTC/7553/2024	KESHABA SETH VS ANU GARG, I.A.S,	ADV. VS	// ()
96	D-CONTC/45853/2024 CONTC/7554/2024	LAXMIDHAR PARIDA VS SALINI PANDIT, IAS	SURENDRA KUMAR SAHOO VS	// ()
97	D-CRLA/29727/2024 CRLA/1084/2024	SUSHIL KUMBHAR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	KHARIAR /521 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada) Spl/0000038/2022
98	D-CRLA/30560/2024 CRLA/1085/2024	DINABANDHU MOHAPATRA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BASTA /410 /2019 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000019/2021
99	D-CRLA/31705/2024 CRLA/1086/2024	BRAHMAJYOTI BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	EOW,BHUBANESWAR /26 /2018 O.P.I.D,BALASORE(Baleshwar) CT/0000003/2024
100	D-CRLA/31170/2024 CRLA/1087/2024	RAMAKRUSHNA PRADHAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BALIAPAL /44 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000006/2022
101	D-CRLMA/32272/2024 CRLMA/185/2024	BHAKTA BANDHU MISHRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SONEPUR /82 /1998 DISTRICT AND SESSIONS JUDGE,SONE CRA/0000031/2024
102	D-CRLMC/30059/2024 CRLMC/4120/2024	PURENDRA KUMAR SETHY VS	BIDYADHAR MANSING VS	INFOCITY PS /402 /2023 S.D.J.M.,BHUBANESWAR(Khordha)

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103	D-CRLMC/30900/2024 CRLMC/4121/2024	STATE OF ODISHA DR.PRATIMA PATRO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ICC/0006151/2016 CHOUDWAR /76 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000122/2024
104	D-CRLMC/31167/2024 CRLMC/4122/2024	STATE OF ODISHA PRAMOD KUMAR SETHI VS STATE OF ODISHA(VIG.)	SIMSON JENA VS	BALASORE VIGILANCE /4 /2024 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000002/2024
105	D-CRLMC/32244/2024 CRLMC/4123/2024	SANTOSH SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /70 /2015 ASSISTANT SESSIONS JUDGE,NAYAGARH ST/0000020/2021
106	D-CRLMC/32484/2024 CRLMC/4124/2024	VAKLU @ SANJEEB KUMAR MOHANTY VS STATE OF ODISHA	KUMAR KASHYAP VS	BASTA /271 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000085/2022
107	D-CRLMC/32565/2024 CRLMC/4125/2024	BIKASH KUMAR BEHERA VS PRIYANKA NATH	PARTHA SARATHI DAS VS	// S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(JD) CMC/0000243/2024
108	D-CRLMC/32569/2024 CRLMC/4126/2024	SOUMENDRA MOHAPATRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	LINGARAJ P.S. /96 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000313/2024
109	D-CRLMC/32256/2024 CRLMC/4127/2024	SALYADU ANIL KUMAR DORA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PATTAPUR (ASKA) /182 /2020 NYAYADHIKARI G.N. /J.M.F.C,SANAKHUMAR ICC/0000001/2020
110	D-CRLMC/32374/2024 CRLMC/4128/2024	DR. SUBHAKANTA CHOUDHURY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	TANGARPALI /112 /2019 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000680/2019
111	D-CRLMC/32305/2024 CRLMC/4129/2024	BRAJABANDHU DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /140 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000145/2023
112	D-CRLMC/32382/2024 CRLMC/4130/2024	SIMANCHAL GOUDA @ SIMA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BADAGODA P.S. /686 /2013 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR TR/0000637/2023
113	D-CRLMC/32309/2024 CRLMC/4131/2024	BHIMSEN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SEMILLIGUDA /33 /2020 NAYADHIKARI GRAMYA NAYALAYA, GR/0000017/2020

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114	D-CRLMP/31968/2024 CRLMP/1476/2024	JAYAKRISHNA MALLIK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	//0 () //
115	D-CRLMP/31849/2024 CRLMP/1477/2024	MINA SAHOO VS STATE OF ODISHA	RAMA CHANDRA JENA VS	JALESWAR /474 /2024 () //
116	D-CRLMP/32271/2024 CRLMP/1478/2024	BADRINARAYAN DUTTA VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
117	D-CRLMP/31010/2024 CRLMP/1479/2024	PRATIMA MAHARANA VS STATE OF ODISHA	DILLIP KUMAR PANDA VS	//0 () //
118	D-CRLREV/28966/2024 CRLREV/629/2024	PRABAL KUMAR ROUT VS JAYANTA KUMAR SETHI	BISWABHUSAN DAS VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000683/2023
119	D-CRLREV/32321/2024 CRLREV/630/2024	KRUSHNA BIHARI VS STATE OF ODISHA	JNYANANDA PANDA VS	JUNAGARH /91 /2011 ADDL.DISTRICT JUDGE,DHARAMGARH CRA/0000001/2023
120	D-CRLREV/30494/2024 CRLREV/631/2024	BHADRAKALI FOODS PVT. LTD., BHADRAK VS ASTASAMBHU TRADERS, JAGATSINGHPUR	TUSHAR KANTI SATAPATHY VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR CRA/0000045/2023
121	D-CRLREV/31197/2024 CRLREV/632/2024	JNANA RANJAN JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BETNOTI /57 /2024 J.M.F.C., BETANATI(Mayurbhanj) CMC/0000057/2024
122	D-CRLREV/32144/2024 CRLREV/633/2024	TRAILOKYANATHA PANIGRAHI VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /48 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) CRMC/0000018/2024
123	D-CRLREV/32518/2024 CRLREV/634/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 ADDL DIST AND SESSIONS JUDGE,JAIPUR CRA/0000003/2024
124	D-CRLREV/32743/2024 CRLREV/635/2024	PRAMODA KUMAR KADAMASINGH VS STATE OF ODISHA(VIG.)	JANMEJAYA KATIKIA VS	VIGILANCE PS (BERHAMPUR) /26 /2015 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000013/2015
125	D-FAO/45283/2024	AMIT BILUNG	SATYABAN SAHOO	//

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	FAO/513/2024	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/000043/2023
126	D-LAA/41292/2024 LAA/37/2024	BASANTA KUMAR LENKA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) LA/000029/2007
127	D-MACA/45751/2024 MACA/1098/2024	KABITA KUNWAR VS SUSHAMA GARANAİK	BIRANCHI NARAYAN RATH VS	// ()
128	D-MACA/43852/2024 MACA/1099/2024	MANAGOBINDA NAYAK VS BICHITRA SWAIN	KAPILA CHARAN NAYAK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000484/2017
129	D-MACA/45840/2024 MACA/1100/2024	PREMSING GILL @ PREM SINGH VS BISWA RANJAN DAS	JAGABANDHU SAHU VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK Mac/000067/2023
130	D-MACA/45204/2024 MACA/1101/2024	KAMINI SAHOO @ SAHU VS UNITED INDIA INSURANCE CO.LTD., CUTTCK	DILLIP KUMAR MOHAPATRA VS	// 1ST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000101/2009
131	D-MACA/45227/2024 MACA/1102/2024	PAPUNI @ TUKUNA SAHU VS UNITED INDIA INSURANCE CO. LTD., CUTTACK	DILLIP KUMAR MOHAPATRA VS	// 1ST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000100/2009
132	D-RPFAM/45555/2024 RPFAM/309/2024	RABINARYAN PARIDA VS JAYANTI PARIDA	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000130/2023
133	D-RPFAM/42079/2024 RPFAM/310/2024	SISHIRA KANT MOHARANA VS RASHIMITA KUMARI MAHARANA	JAGAJIBAN PRADHAN VS	// JUDGE FAMILY COURT,GANJAM(Ganja) Crp/0000314/2019
134	D-RPFAM/43961/2024 RPFAM/311/2024	RABI SANKAR NAYAK VS LALITANJALI MOHAPATRA	MANA MOHAN PATTANAİK VS	// JUDGE FAMILY COURT,BHUBANESHWAR CRL.EXN/000057/2024
135	D-RSA/44410/2024 RSA/386/2024	SARADA SOLANKI VS SK. ABID	RAJJEET ROY VS	// 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR RFA/000062/2023
136	D-RSA/44594/2024 RSA/387/2024	JALANDHAR NAIK VS	DWARİKA PRASAD MOHANTY VS	// ADDL.DISTRICT JUDGE,DHARAMGARH

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137	D-RSA/44411/2024 RSA/388/2024	GOURIMANI DEI @ BESHRA CHANDU SOLANKI VS DURYODHAN ROUL	RAJJEET ROY VS	RFA/000010/2023 // 2ND ADJ CUM SPL JUDGE,BHUBANESW
138	D-RSA/45396/2024 RSA/389/2024	HARINARAYAN BHOI VS RANJANA MOHANTY	MAHESWAR MOHANTY VS	RFA/0000061/2023 // 3RD ADDL DISTRICT JUDGE, BALASOR
139	D-RVWPET/43195/2024 RVWPET/263/2024	PINAKDHAR SAMANTARAY VS UNION OF INDIA	ANUP KUMAR BOSE VS	RFA/0000016/2020 // ()
140	D-RVWPET/44269/2024 RVWPET/264/2024	SATYANARAYAN AGRAWAL VS BISHNU PRASAD AGRAWAL	JAGAJIBAN PRADHAN VS	// () //
141	D-RVWPET/42345/2024 RVWPET/265/2024	ABHIMANYU NAIK VS STATE OF ODISHA	RAJENDRA KUMAR MUND VS	// () //
142	D-TRP(C)/45627/2024 TRP(C)/344/2024	PUNAM CHINDRA VS KAMLESWAR SARAF	BHARAT BHUSAN ROURTRAY VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda Mat/0000036/2024
143	D-TRP(C)/45785/2024 TRP(C)/345/2024	SONALI NAYAK VS GANGADHARA BEHERA	VIVEKANANDA JENA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000408/2024
144	D-TRP(C)/44160/2024 TRP(C)/346/2024	RACHANA POTHAL VS DEBASIS PATRA	UMAKANT SAHOO VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000280/2024
145	D-TRPCRL/32328/2024 TRPCRL/94/2024	AKRURA CHARAN SETHI VS SASMITA SETHY	ABHIJIT DAS VS	JAGATSINGPUR /250 /2019 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0000837/2019
146	D-TRPCRL/32302/2024 TRPCRL/95/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	//0 J.M.F.C,CUTTACK(Cuttack) CRMC/0000326/2018
147	D-WA/43004/2024 WA/2980/2024	ARUN KUMAR MISHRA VS CHIEF GENERAL MANAGER AND APPELLATE AUTHORITY, STATE BANK OF INDIA, KHURDA	SURYA NARAYAN PATNAIK VS	// () //

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148	D-WA/44281/2024 WA/2981/2024	STATE OF ODISHA VS ARJUN KUMAR DAS	AMIYA KU MISHRA, A.G.A. VS	// 0 //
149	D-WA/45371/2024 WA/2982/2024	STATE OF ODISHA VS JOGESH CHANDRA SWAIN	DEBASIS NAYAK, A.G.A. VS	// 0 //
150	D-WA/45732/2024 WA/2983/2024	STATE OF ODISHA VS AKSHYA PRADHAN	MALAY KETAN BALABANTRAY, A.G.A. VS	// 0 //
151	D-WA/45730/2024 WA/2984/2024	STATE OF ODISHA VS HARAMOHAN PARIDA	DEBASIS NAYAK, A.G.A. VS	// 0 //
152	D-WA/45733/2024 WA/2985/2024	STATE OF ODISHA VS ANANDI CHARAN NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
153	D-WA/45734/2024 WA/2986/2024	STATE OF ODISHA VS KABITANJALI SISUGOSWAMI	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// 0 //
154	D-WA/45795/2024 WA/2987/2024	STATE OF ODISHA VS AJAYA KAR	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
155	D-WA/45797/2024 WA/2988/2024	STATE OF ODISHA VS MAHESWAR MALLICK	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
156	D-WA/45778/2024 WA/2989/2024	STATE OF ODISHA VS TANAYA NAIK	LALATENDU SAMANTARAY, A.G.A. VS	// 0 //
157	D-WA/45728/2024 WA/2990/2024	STATE OF ODISHA VS RAMESH CHANDRA HATI	DEBASIS NAYAK, A.G.A. VS	// 0 //
158	D-WA/45821/2024 WA/2991/2024	STATE OF ODISHA VS SRIDHAR SAHOO	SURYA NARAYAN PATTANAIAK,A.G.A VS	// 0 //
159	D-WA/45823/2024	STATE OF ODISHA	LALATENDU SAMANTARAY,A.G.A	//

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	WA/2992/2024	VS	VS	0
		PRAMOD KUMAR BARAD		//
160	D-WA/46000/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
	WA/2993/2024	VS	VS	0
		PITAMBAR PRASAD MISHRA		//
161	D-WA/46229/2024	DIKESWARI MAJHI	SUDEEP KUMAR SARANGI	//
	WA/2994/2024	VS	VS	0
		STATE OF ODISHA		//
162	D-WA/43863/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
	WA/2995/2024	VS	VS	0
		NAMITA PANIGRAHI		//
163	D-WA/45825/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
	WA/2996/2024	VS	VS	0
		AKHAYA KUMAR SAHU		//
164	D-WP(C)/45593/2024	ANNAPURNA MAJHI	SAROJ KUMAR DASH	//
	WP(C)/26991/2024	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/44346/2024	DR.SURYA NARAYAN MISHRA	AKASH ACHARYA	//
	WP(C)/26992/2024	VS	VS	0
		ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICAR-ATARI), KOLKATA,WEST BENGAL		//
166	D-WP(C)/44421/2024	SUBASH CHANDRA NAYAK	UMA CHARAN MISHRA	//
	WP(C)/26993/2024	VS	VS	0
		LIC OF INDIA LTD.,MUMBAI		//
167	D-WP(C)/43334/2024	SRI BISHNU VIHAR COMMITTEE, CUTTACK	DINESH CHANDRA RAY	//
	WP(C)/26994/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/44031/2024	GANESWAR MOHANTY	RABINDRA NATH PRUSTY	//
	WP(C)/26995/2024	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/42763/2024	KAMINI DEI	DINESH CHANDRA RAY	//
	WP(C)/26996/2024	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/44473/2024	SANATAN MUDULI	NIRANJAN LENKA	//
	WP(C)/26997/2024	VS	VS	0

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171	D-WP(C)/42262/2024 WP(C)/26998/2024	STATE OF ODISHA PURNA CHANDRA SINHA VS	PRASANNA KUMAR NAYAK VS	// // ()
172	D-WP(C)/44348/2024 WP(C)/26999/2024	STATE OF ODISHA DR.MANASI BHOL VS	AKASH ACHARYA VS	// // ()
173	D-WP(C)/44760/2024 WP(C)/27000/2024	ICAR AGRICULTURAL TECNOLOGY APPLICATION RESEARCH INSTITUTE , KOLKATA RASMITA PARIDA VS	BAIDHAR SAHOO VS	// // ()
174	D-WP(C)/43382/2024 WP(C)/27001/2024	REGISTRAR,COOPERATIVE SOCIETIES,ODISHA SATYABRATA PRADHAN VS	USHA RANI PADHI VS	// // ()
175	D-WP(C)/44347/2024 WP(C)/27002/2024	STATE OF ODISHA DR. SANGRAM PARAMAGURU VS	AKASH ACHARYA VS	// // ()
176	D-WP(C)/43430/2024 WP(C)/27003/2024	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICAR-ATARI), ZONE-V,KOLKATA,WEST BENGAL ANIL KUMAR SAHU VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
177	D-WP(C)/44349/2024 WP(C)/27004/2024	STATE OF ODISHA DR.SWAGATIKA SRICHANDAN VS	AKASH ACHARYA VS	// // ()
178	D-WP(C)/44350/2024 WP(C)/27005/2024	ICAR AGRICULTURAL TECNOLOGY APPLICATION RESEARCH INSTITUTE , KOLKATA DR. SWAGATIKA SAHU VS	AKASH ACHARYA VS	// // ()
179	D-WP(C)/45093/2024 WP(C)/27006/2024	ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA SANTOSH NAYAK VS	ANUPAM RATH VS	// // ()
180	D-WP(C)/44519/2024 WP(C)/27007/2024	STATE OF ODISHA RAJESH KUMAR CHOUDHURY VS	RAMESH CHANDRA JENA VS	// // ()
181	D-WP(C)/45635/2024 WP(C)/27008/2024	ADDL. COMNR OF CGST AND CENTRAL EXCISE, BBSR M/S. SAHEJ TOWERS PVT. LTD., PURI VS	ABHISHEK DASH VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/44521/2024 WP(C)/27009/2024	NIRANANDA MISHRA VS STATE OF ORISSA	KISHORE CHANDRA PRADHAN VS	// 0 //
183	D-WP(C)/44582/2024 WP(C)/27010/2024	M/S GKC PROJECTS LIMITED, HYDERABAD VS UNION OF INDIA	P.RAVI CHARAN VS	// 0 //
184	D-WP(C)/44605/2024 WP(C)/27011/2024	JAVED AKHTAR VS LENDINGKART FINANCE LIMITED, BBSR	PRAVAT KUMAR NAYAK VS	// 0 //
185	D-WP(C)/44677/2024 WP(C)/27012/2024	RANJITA MAHANANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
186	D-WP(C)/46002/2024 WP(C)/27013/2024	MURALIDHAR NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
187	D-WP(C)/45027/2024 WP(C)/27014/2024	AKHILESH KUMAR VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
188	D-WP(C)/44553/2024 WP(C)/27015/2024	DOLA GOBINDA JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
189	D-WP(C)/44782/2024 WP(C)/27016/2024	KSHYANA PRAVA DAS VS STATE OF ODISHA	DAITARI PRADHAN VS	// 0 //
190	D-WP(C)/42446/2024 WP(C)/27017/2024	DUSMANTA NAIK VS STATE OF ORISSA	SANJIB RAY VS	// 0 //
191	D-WP(C)/45162/2024 WP(C)/27018/2024	SURESH KUMAR DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/45696/2024 WP(C)/27019/2024	PRADIP BALIARSINGH VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
193	D-WP(C)/45700/2024	KESHAB CHANDRA SAMANTRAY	DEBASIS TRIPATHY	//

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	WP(C)/27020/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/44845/2024 WP(C)/27021/2024	ARPITA BHANJA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
195	D-WP(C)/45126/2024 WP(C)/27022/2024	PARSHU RAM DURGA VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
196	D-WP(C)/45186/2024 WP(C)/27023/2024	SUVENDU NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
197	D-WP(C)/42235/2024 WP(C)/27024/2024	M/S BHAGABATI SAW MILL,RAYAGADA(RAMESH KUMAR PANDA) VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
198	D-WP(C)/45453/2024 WP(C)/27025/2024	GOBARDHAN BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
199	D-WP(C)/45738/2024 WP(C)/27026/2024	M/S. FAYAJ INFRA TECH PRIVATE LTD., BBSR VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //
200	D-WP(C)/42241/2024 WP(C)/27027/2024	M/S GANGARAM TAPU BHAI SAW MILL,BALANGIR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
201	D-WP(C)/42246/2024 WP(C)/27028/2024	M/S LAXMI SAW MILL,JAJPUR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
202	D-WP(C)/43073/2024 WP(C)/27029/2024	AJAYA KUMAR PATTNAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
203	D-WP(C)/45395/2024 WP(C)/27030/2024	RAJANIBALA CHAKRABARTY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
204	D-WP(C)/45247/2024 WP(C)/27031/2024	SULOCHANA NAIK VS	SIDDHARTH PRASAD MISHRA VS	// 0

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205	D-WP(C)/45253/2024 WP(C)/27032/2024	STATE OF ODISHA GUNO TOPPO VS	SIDDHARTH PRASAD MISHRA VS	// // ()
206	D-WP(C)/45878/2024 WP(C)/27033/2024	STATE OF ODISHA DURGA PRASAD NAIK VS	KSHIROD KUMAR ROUT VS	// // ()
207	D-WP(C)/45412/2024 WP(C)/27034/2024	STATE OF ODISHA JAYA RAM BEHERA @ DAS VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
208	D-WP(C)/45254/2024 WP(C)/27035/2024	STATE OF ODISHA SUBASINI KAUDI VS	SIDDHARTH PRASAD MISHRA VS	// // ()
209	D-WP(C)/45405/2024 WP(C)/27036/2024	STATE OF ODISHA SUDIP KUMAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
210	D-WP(C)/45500/2024 WP(C)/27037/2024	STATE OF ODISHA ASHOK PARIDA VS	SIBANARAYAN BISWAL VS	// // ()
211	D-WP(C)/44012/2024 WP(C)/27038/2024	STATE OF ODISHA STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, SAMBALPUR VS	SUBRAT MISRA VS	// // ()
212	D-WP(C)/44479/2024 WP(C)/27039/2024	DISTRICT MAGISTRATE AND COLLECTOR, JHARSHUGUDA BASANTA RAGADA VS	SANTOSH KUMAR ROUT VS	// // ()
213	D-WP(C)/44723/2024 WP(C)/27040/2024	STATE OF ODISHA AJIT KUMAR BEHERA VS	MANORANJAN MISHRA VS	// // ()
214	D-WP(C)/42679/2024 WP(C)/27041/2024	STATE OF ODISHA BENUMADHAB SATPATHY VS	SATYA RANJAN MOHAPATRA VS	// // ()
215	D-WP(C)/45639/2024 WP(C)/27042/2024	THE COLLECTOR AND D.M. KORAPUT HEMANTA KUMAR SWAIN VS	BISWORANJAN SWAIN VS	// // ()
		THE STATE OF ODISHA		//

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216	D-WP(C)/44765/2024 WP(C)/27043/2024	AGE TANDI VS REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA	GHANASHYAM DASH VS	// 0 //
217	D-WP(C)/45712/2024 WP(C)/27044/2024	SURATHA PATRA VS ANJANA PATRA	TRILOCHAN PANIGRAHI VS	// 0 //
218	D-WP(C)/42698/2024 WP(C)/27045/2024	BHARATI PATRA VS COLLECTOR, GANJAM	KISHORE KUMAR MISHRA VS	// 0 //
219	D-WP(C)/46197/2024 WP(C)/27046/2024	PRADEEP KUMAR BEHERA VS ODISHA CONSTRUCTION CORPORATION LIMITED (OCCL), BBSR	AVIJIT PATNAIK VS	// 0 //
220	D-WP(C)/45828/2024 WP(C)/27047/2024	JAMUNABAI SAHU @ JAMUNA SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
221	D-WP(C)/45832/2024 WP(C)/27048/2024	M/S BHUSHAN POWER AND STEEL LTD., SAMBALPUR VS ODISHA ELECTRICITY REGULATION COMMISSION (OERC), BBSR	SARADA PRASANNA SARANGI VS	// 0 //
222	D-WP(C)/42924/2024 WP(C)/27049/2024	PITABASH PATTNAYAK VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	// 0 //
223	D-WP(C)/45417/2024 WP(C)/27050/2024	BANAMALI OJHA VS ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, BHADRAK	TUSHAR KANTA NAYAK VS	// 0 //
224	D-WP(C)/44921/2024 WP(C)/27051/2024	KARUNAKAR BHUYAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
225	D-WP(C)/44718/2024 WP(C)/27052/2024	JAYA PRAKASH BHANJA DEO VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
226	D-WP(C)/45425/2024 WP(C)/27053/2024	DUSMANTA SWAIN VS THE TAHASILDAR NIMAPARA, PURI	RAMDAS ACHARY VS	// 0 //
227	D-WP(C)/45667/2024	TRINATH NAYAK	SAKTIDHARA MISHRA	//

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	WP(C)/27054/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/45518/2024 WP(C)/27055/2024	SHASHI KUMAR SAHOO VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
229	D-WP(C)/45698/2024 WP(C)/27056/2024	GOUTAM KUMAR DEY VS SHSHREE SANGITA PATRA	AMULYA RATNA PANDA VS	// 0 //
230	D-WP(C)/45644/2024 WP(C)/27057/2024	JANAKI PATHAK VS STATE OF ODISHA	BISWARANJAN DAS VS	// 0 //
231	D-WP(C)/45871/2024 WP(C)/27058/2024	PRASANT KUMAR PRAHARAJ VS STATE OF ODISHA	SHARAT KUMAR ACHARYA VS	// 0 //
232	D-WP(C)/45683/2024 WP(C)/27059/2024	BINOD KUMAR PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
233	D-WP(C)/45692/2024 WP(C)/27060/2024	B. KALABATI PATRA VS STATE TRANSPORT AUTHORITY, CUTTACK	LALIT KUMAR MAHARANA VS	// 0 //
234	D-WP(C)/46241/2024 WP(C)/27061/2024	ROYAL SECURITY SERVICES, SRIRAM VIHAR, BOLANGIR VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
235	D-WP(C)/45695/2024 WP(C)/27062/2024	DHARITREE ENTERPRISES, KALAHANDI VS OSWC, BBSR	KRUSHNA CHANDRA DASH VS	// 0 //
236	D-WP(C)/45394/2024 WP(C)/27063/2024	TANKADHAR BEHERA MAJHI VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
237	D-WP(C)/44767/2024 WP(C)/27064/2024	BEDABYAS PADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
238	D-WP(C)/44986/2024 WP(C)/27065/2024	SUBASH CHANDRA SAMAL VS	SAKTIDHARA MISHRA VS	// 0

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239	D-WP(C)/45409/2024 WP(C)/27066/2024	STATE OF ODISHA JAYASHREE TRIPATHY VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
240	D-WP(C)/44822/2024 WP(C)/27067/2024	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	RANJIT MOHANTY VS	// // ()
241	D-WP(C)/45187/2024 WP(C)/27068/2024	STATE OF ODISHA JYOTINDRA SAHU VS	SUBHADUTTA ROUSTRAY VS	// // ()
242	D-WP(C)/45558/2024 WP(C)/27069/2024	STATE OF ODISHA JAGAT JYOTI NAYAK VS	ANJAN KUMAR JENA VS	// // ()
243	D-WP(C)/46103/2024 WP(C)/27070/2024	STATE OF ODISHA BAMADEV SANKHUAL VS	P ANUP DASH VS	// // ()
244	D-WP(C)/44912/2024 WP(C)/27071/2024	STATE OF ODISHA RAMESH PRADHAN VS	KULADA NANDA DAS VS	// // ()
245	D-WP(C)/45669/2024 WP(C)/27072/2024	STATE OF ODISHA SARMISTHA PATTNAIK VS	ASHOK DAS VS	// // ()
246	D-WP(C)/45744/2024 WP(C)/27073/2024	STATE OF ODISHA M/S. PKP BUILDCON PRIVATE LTD, BBSR VS	ITISHREE TRIPATHY VS	// // ()
247	D-WP(C)/46342/2024 WP(C)/27074/2024	UNION OF INDIA JATINDRA BEHERA VS	DIPTI RANJAN BHOKTA VS	// // ()
248	D-WP(C)/45754/2024 WP(C)/27075/2024	STATE OF ODISHA JOGENDRA NATH GHARAI VS	RABI NARAYAN BEHERA VS	// // ()
249	D-WP(C)/45264/2024 WP(C)/27076/2024	THE CHAIRMAN CUM MANAGING DIRECTOR, UCO BANK, KOLKATA ROSHAN NAG VS	AZRA JAMAL VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/45729/2024 WP(C)/27077/2024	M/S. SUSANTA KUMAR PANDA VS JOINT COMMNR. OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, JAJPUR	DAITARI BEHERA VS	// 0
251	D-WP(C)/45804/2024 WP(C)/27078/2024	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD VS SUSHANTA KUMAR PANIGRAHI	BAIDHAR SAHOO VS	// 0
252	D-WP(C)/41669/2024 WP(C)/27079/2024	FAKIR MALIK VS ADDL. COMMNR. LAND RECORDS (S AND C), KENDRAPARA	SUBASH CHANDRA ROUT VS	// 0
253	D-WP(C)/45028/2024 WP(C)/27080/2024	YASHOBANTE SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0
254	D-WP(C)/45979/2024 WP(C)/27081/2024	JATI PADHAN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0
255	D-WP(C)/45249/2024 WP(C)/27082/2024	SUBHAJIT SAHOO VS STATE OF ODISHA	BIJAY JENA VS	// 0
256	D-WP(C)/46076/2024 WP(C)/27083/2024	MANJUSHREE ADHIKARI VS TAHASILDAR, BHUBANESWAR TAHASIL	DR. SIMANCHALLA RANJIT VS	// 0
257	D-WP(C)/45875/2024 WP(C)/27084/2024	BIJESH KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0
258	D-WP(C)/45736/2024 WP(C)/27085/2024	M/S. RABINDRANATH PANDA VS ADDL. COMMNR. OF STATE TAX(APPEAL), CT AND GST TERRITORIAL RANGE, KORAPUT	ITISHREE TRIPATHY VS	// 0
259	D-WP(C)/46208/2024 WP(C)/27086/2024	MENAKA KALO VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0
260	D-WP(C)/41561/2024 WP(C)/27087/2024	INDRAJIT BISWAL VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0
261	D-WP(C)/43325/2024	AMULYA BEHERA	GOPINATH PANDA	//

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	WP(C)/27088/2024	VS PRINCIPAL SECRETARY TO WATER RESOURCES DEPT, BBSR	VS	() //
262	D-WP(C)/44451/2024 WP(C)/27089/2024	BHAGWAN SINGH VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// () //
263	D-WP(C)/44573/2024 WP(C)/27090/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //
264	D-ABLAPL/31581/2024 ABLAPL/12178/2024	BABULA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /246 /2024 () //
265	D-ABLAPL/31920/2024 ABLAPL/12179/2024	MANOJ NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /203 /2024 () //
266	D-ABLAPL/31314/2024 ABLAPL/12180/2024	NIRMAL NAIK VS STATE OF ODISHA	KHIROD CHANDRA NAYAK VS	MOTANGA /395 /2024 () //
267	D-ABLAPL/32420/2024 ABLAPL/12181/2024	MANU @ MUNU MOHANTY BENIA VS STATE OF ODISHA	SURYAKANTA DASH VS	UMERKOTE /283 /2022 () //
268	D-ABLAPL/31922/2024 ABLAPL/12182/2024	NILADRI PRASAD SAMANT VS STATE OF ODISHA	SURYAKANTA DASH VS	KHALLIKOTE /694 /2024 () //
269	D-ABLAPL/32429/2024 ABLAPL/12183/2024	BABU BEHERA VS STATE OF ODISHA	SNEHASISH BEHERA VS	ATHGARH /304 /2024 () //
270	D-ABLAPL/31999/2024 ABLAPL/12184/2024	MANOJ KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	JAKHAPURA /169 /2024 () //
271	D-ABLAPL/32440/2024 ABLAPL/12185/2024	ADHIKARI MAJHI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /411 /2024 () //
272	D-ABLAPL/32067/2024 ABLAPL/12186/2024	RAMESH CHANDRA ROUT VS	AMARESH DAS VS	RAJKANIKA /426 /2024 ()

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273	D-ABLAPL/32445/2024 ABLAPL/12187/2024	STATE OF ODISHA BABU NAYAK @ SANJAY NAYAK VS	ROHIT RANJAN RAY VS	// KHURDA SADAR /250 /2024 ()
274	D-ABLAPL/32111/2024 ABLAPL/12188/2024	STATE OF ODISHA DINESH PATEL VS	JAGABANDHU SAHU VS	// SOHELLA /356 /2024 ()
275	D-ABLAPL/32446/2024 ABLAPL/12189/2024	STATE OF ODISHA SANJAY NAIK VS	SULOCHANA PATRO VS	// BELLAGUNTHA /346 /2024 ()
276	D-ABLAPL/32209/2024 ABLAPL/12190/2024	STATE OF ODISHA MD.RAJA @ MD. ISLAM VS	RAJIV KUMAR MAHANTA VS	// KEONJHAR TOWN /278 /2023 ()
277	D-ABLAPL/32448/2024 ABLAPL/12191/2024	STATE OF ODISHA RICKY @ AWHAN JENA VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /885 /2024 ()
278	D-ABLAPL/32390/2024 ABLAPL/12192/2024	STATE OF ODISHA RAMAKANTA MAHAKUR VS	SATYABRATA PANDA VS	// BIRMAHARAJPUR /308 /2024 ()
279	D-ABLAPL/32393/2024 ABLAPL/12193/2024	STATE OF ODISHA RAJA SAHU VS	SATYABRATA PANDA VS	// KANTAMAL /222 /2023 ()
280	D-ABLAPL/32452/2024 ABLAPL/12194/2024	STATE OF ODISHA SOUMYA RANJAN MANDAL VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /586 /2024 ()
281	D-ABLAPL/32468/2024 ABLAPL/12195/2024	STATE OF ODISHA DIBAN SETHI @ DIWAN VS	SANTOSH KUMAR MAHANTY VS	// ASKA /612 /2024 ()
282	D-ABLAPL/32229/2024 ABLAPL/12196/2024	STATE OF ODISHA INDRAMANI JENA VS	ASHOK KUMAR BEHERA (3) VS	// ITAMATI /220 /2024 ()
283	D-ABLAPL/32470/2024 ABLAPL/12197/2024	STATE OF ODISHA SAROJ BARIK @ KAURA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BINJHARPUR /554 /2024 () //

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284	D-ABLAPL/32494/2024 ABLAPL/12198/2024	ASHIS KUMAR PADHI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CUTTACK SADAR /551 /2024 () //
285	D-ABLAPL/32243/2024 ABLAPL/12199/2024	SUBHAM SEKHAR PATRA @ KANHA VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /222 /2024 () //
286	D-ABLAPL/32472/2024 ABLAPL/12200/2024	KANHEI JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /614 /2024 () //
287	D-ABLAPL/32473/2024 ABLAPL/12201/2024	GOURANGA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /144 /2024 () //
288	D-ABLAPL/32482/2024 ABLAPL/12202/2024	HEMANTA PATRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PUINTALA /363 /2024 () //
289	D-ABLAPL/32487/2024 ABLAPL/12203/2024	BRAMHANANDA NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DARINGBADI /182 /2024 () //
290	D-ABLAPL/32501/2024 ABLAPL/12204/2024	RUPADHAR KHARA VS STATE OF ODISHA	VIVEKANANDA JENA VS	DORAGUDA PS /123 /2024 () //
291	D-ABLAPL/32251/2024 ABLAPL/12205/2024	DEEPAK KUMAR PATRA @ KUMPA VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /222 /2024 () //
292	D-ABLAPL/32263/2024 ABLAPL/12206/2024	SATYABRATA JENA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA SADAR /117 /2023 () //
293	D-ABLAPL/32508/2024 ABLAPL/12207/2024	PABITRA RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /83 /2020 () //
294	D-ABLAPL/32324/2024 ABLAPL/12208/2024	MANORANJAN SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /228 /2024 () //
295	D-ABLAPL/32512/2024	CHAKRADHAR MAHALIK	BISWAJIT SAHOO	SUKINDA /170 /2023

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	ABLAPL/12209/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/32341/2024 ABLAPL/12210/2024	SUBASINI @ SUHASINI MOHANTY VS STATE OF ODISHA	UDIT RANJAN JENA VS	NIMAKHANDI /245 /2024 () //
297	D-ABLAPL/32514/2024 ABLAPL/12211/2024	BHIMSEN JENA @ BULU JENA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000196/2022
298	D-ABLAPL/32351/2024 ABLAPL/12212/2024	SOUMENDRA SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	BHADRAK TOWN /656 /2024 () //
299	D-ABLAPL/29894/2024 ABLAPL/12213/2024	SANGRAM KUMAR NAYAK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	DHAMNAGAR /365 /2024 () //
300	D-ABLAPL/32376/2024 ABLAPL/12214/2024	ALOK MANTRI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /230 /2024 () //
301	D-ABLAPL/31685/2024 ABLAPL/12215/2024	CHITA RANJAN SAHU VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	GUNUPUR /216 /2024 () //
302	D-ABLAPL/32377/2024 ABLAPL/12216/2024	CHANDRAKANTI PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /245 /2024 () //
303	D-ABLAPL/32381/2024 ABLAPL/12217/2024	INDUREKHA OJHA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CHANDRASEKHARPUR /735 /2024 () //
304	D-ABLAPL/32386/2024 ABLAPL/12218/2024	PUSPALATA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /497 /2024 () //
305	D-ABLAPL/31702/2024 ABLAPL/12219/2024	LAXMIDHAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /199 /2024 () //
306	D-ABLAPL/31793/2024 ABLAPL/12220/2024	RAKESH KUMAR PATRA VS	BISWARANJAN DALAI VS	GOBINDAPUR /213 /2024 ()

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307	D-ABLAPL/32391/2024 ABLAPL/12221/2024	STATE OF ODISHA AJAY @ AJAYA KUMAR SAHOO VS	PRADIPTA BEURA VS	// ATHGARH /303 /2024 ()
308	D-ABLAPL/32395/2024 ABLAPL/12222/2024	STATE OF ODISHA PARAMANANDA SAHOO VS	PRADIPTA BEURA VS	// ATHGARH /305 /2024 ()
309	D-ABLAPL/31809/2024 ABLAPL/12223/2024	STATE OF ODISHA SARATHI MOHANTY VS	ARUN KUMAR BEHERA VS	// // ()
310	D-ABLAPL/31826/2024 ABLAPL/12224/2024	STATE OF ODISHA MANGULI BEHERA VS	AMITAV TRIPATHY VS	// NAYAGARH /399 /2024 ()
311	D-ABLAPL/32401/2024 ABLAPL/12225/2024	STATE OF ODISHA NIRANJAN PARIDA VS	DUSHMANTA SAHOO VS	// KHUNTA /281 /2024 ()
312	D-ABLAPL/32403/2024 ABLAPL/12226/2024	STATE OF ODISHA SATYAJIT DAS VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /278 /2024 ()
313	D-ABLAPL/32909/2024 ABLAPL/12227/2024	STATE OF ODISHA SUBHAKANTA NAYAK VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /530 /2024 ()
314	D-ABLAPL/31978/2024 ABLAPL/12228/2024	STATE OF ODISHA RAMA CHANDRA PAIRA VS	AMULYA RATNA PANDA VS	// CYBER CRIME AND E.O, BALASORE /8 ()
315	D-ABLAPL/31992/2024 ABLAPL/12229/2024	STATE OF ODISHA SEKH ASAPHAR @ SK. ASAPHAR VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /199 /2024 ()
316	D-ABLAPL/32409/2024 ABLAPL/12230/2024	STATE OF ODISHA DIPU @ BISWANATH KHANDEITARAY @ KHANDAYATARAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /111 /2023 ()
317	D-ABLAPL/32173/2024 ABLAPL/12231/2024	STATE OF ODISHA SOUMYA RANJAN HARPAL @ JAGA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// BOLANGIR TOWN /680 /2024 () //

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318	D-ABLAPL/32017/2024 ABLAPL/12232/2024	MAMTA JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /230 /2024 () //
319	D-ABLAPL/32199/2024 ABLAPL/12233/2024	BISWA RANJAN BHOLA @ RAJESH VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /328 /2024 () //
320	D-ABLAPL/32339/2024 ABLAPL/12234/2024	DAYANIDHI MALLIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SURADA /562 /2024 () //
321	D-ABLAPL/32348/2024 ABLAPL/12235/2024	GANDHARBA BEHERA VS STATE OF ODISHA	BISHWARANJAN SAHU VS	DHENKANAL SADAR /788 /2024 () //
322	D-ABLAPL/32113/2024 ABLAPL/12236/2024	GANGADHAR BISWAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SAHADEV KHUNTA /387 /2023 S.D.J.M.,BALASORE(Baleshwar) ICC/0000751/2024
323	D-ABLAPL/32143/2024 ABLAPL/12237/2024	PADMALOCHAN NAIK VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	NANDIPADA /233 /2024 () //
324	D-ABLAPL/32402/2024 ABLAPL/12238/2024	RANJANA PADHIARY VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /432 /2024 () //
325	D-ABLAPL/32442/2024 ABLAPL/12239/2024	NALINI LIMA @ NALIN VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /23 /2020 () //
326	D-ABLAPL/32462/2024 ABLAPL/12240/2024	DILLIP KUMAR JENA VS STATE OF ODISHA	ANSHUMAN PANDA VS	/ /0 () //
327	D-ABLAPL/32522/2024 ABLAPL/12241/2024	BIKRAM MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /414 /2024 () //
328	D-ABLAPL/32524/2024 ABLAPL/12242/2024	BISWAJIT MOHARANA @ AKHIA VS STATE OF ODISHA	BASUMATI PRADHAN VS	TANGI /225 /2024 () //
329	D-ABLAPL/32491/2024	SHER KHAN PATEL	DIBYAJYOTI SAHOO	BALASORE TOWN /362 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12243/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/32566/2024 ABLAPL/12244/2024	TUSHARKANT MOHANTY @ TUSAR KANTA MOHANTY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /250 /2024 () //
331	D-ABLAPL/32555/2024 ABLAPL/12245/2024	BIBHU PAIKARAY @ GYANA RANJAN PAIKARAYA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	KHURDA SADAR /250 /2024 () //
332	D-ABLAPL/32359/2024 ABLAPL/12246/2024	MIRZA ISAG BAIG@MIRZA ISHAK BAIG VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	BINHARPUR /460 /2024 () //